

SINGLE BENCH
COURT - I

O-101

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
REFERRAL BENCH AT KOLKATA**

TP(IBC)/1(KB)2022
(TP 258 of 2019, CP (IB) 111/7/NCLT(AHM/2018)
TA (IBC)/1(KB)2022,
(IVN P.53 of 2018)
TA (IBC)/3(KB)2022,
(IVN P.54 of 2018)
TA (IBC)/2(KB)2022
(IA 60 of 2020)

CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY, 2022, 10.30 A.M.

IN THE MATTER OF	POWER FINANCE CORPORATION LIMITED VS SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (through video conferencing)

Mr. Ramji Srinivasan, Sr. Advocate	] For Power Finance Corporation
Mr. Deepak Khurana, Advocate	]
Ms. Rajshree Chaudhary, Advocate	]
Ms. Nishtha Wadhwa, Advocate	]
Mr. Ashwini Kumar Tak, Advocate	]
Mr. Abhishek Puri, Advocate	]
Mr. Umesh Ved, PCS	] For Entegra Ltd.
Ms. Surbhi Gupta, Advocate	]
Ms. Fereshte Sethna, Advocate	] For the proposed Intervenor in
Mr. Aniket Nimbalkar, Advocate	] TA(IBC)No.3/KB/2022 (IA No.54
Ms. Aboli Mandlik, Advocate	] of 2018)
Mr. Arjun Sheth, Advocate	] For the Corporate Debtor
Ms. Kriti Kothari, Advocate	]

O R D E R

1. Learned Sr. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present. Ld. Counsel for the Applicant in TA(IBC) 3/KB/2022 (I.A. 54 of 2018) present. Ld. Counsel for Entegra Ltd. present.
2. Heard the Ld. Counsel appearing for the Corporate Debtor, the Ld. Counsel appearing for Entegra Ltd. and the Ld. Counsel appearing for the Applicant/proposed intervenor in TA 3/KB/2022 (IA 54 of 2018) in full.

3. For hearing the arguments in rejoinder of the Ld. Sr. Counsel appearing for the Petitioner, list on **06/05/2022 at 5.00 p.m. as a specially ordered part heard matter.**

Rajasekhar V.K.
Member (Judicial)